

Mediation Centre

Mediation & Conciliation Center, Sirsa

Objective

The major objective of mediation & conciliation centre is to reduce the litigation by way of settlement between the parties.

To achieve this objective specially trained Mediators are appointed who continuously put their best efforts to get the matter settled. Mediators are the experienced Advocates with the special training of Mediation & Conciliation being conducted by Haryana State Legal Service Authority, Chandigarh. By the way effective sittings between the parties the matters are being settled amicably.

Mediators:

1. Ms. Balbir Kaur Gandhi Advocate
2. Sh. Gaurav Kumar Sharma Advocate
3. Sh. Vikram Singh Yadav Advocate
4. Sh. Mukesh Kaliramna Advocate
5. Sh. Lalit Kumar Mehra Advocate
6. Ms. Mamta Banga Advocate

Contact No.

Sh. Rajesh Malhotra, Chairman DLSA - cum - D&SJ, Sirsa
01666-247002

Sh. Anmol Singh Nayar,
Office of chief judicial Magistrate-cum-nodal Officer.
Mediation & Conciliation Center, Sirsa.